# Annexure Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Ashtavinayak Auto Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

Sl. No.	Category of stakeholders	Summary of claims received		admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verificati on	Details in Annexure	Remark,if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0		Provision has been made in the Resolution Plan. There is no unpaid CIRP cost.
2	Liquidation costs incurred till date	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	NA	Resolution Plan approved by the AA vide order dated 05.03.2021
3	Secured financial creditors	0	0	0	0	0	0	0	1	Attached
4	Unsecured financial creditors	2	7,92,81,461	2	7,17,81,461	0	75,00,000	0	2	Attached
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3	Attached
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	Attached
7	Operational creditors (Government Dues)	1	3,37,53,781	1	3,37,53,781	0	0	0	5	Attached
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1,25,400	1	1,25,400	0	0	0	6	Attached
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	7	Attached
Total		11,31,60,642		10,56,60,642			75,00,000			

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## List of secured financial creditors

SI		Name of	Details of claim	ıreceived		]	Details of claim a	admitted		Amount	Amount of	Amount of	Amount of	Remarks,		
N	0.	creditor										of	any mutual	claimrejected	claim	if any
			Date ofreceipt	Amountclaimed	Amount of	Nature	Amount	Whether	Details of SecurityInterest	Amount	% share in	contingen	dues, that		under	
			•					security			total amount	tclaim	maybe set		verification	
					dmitted	claim	security	interest		guarantee			off			
							interest	relinquished		S	admitted					
								?(Yes/No)								
F		-	-	-	-	-	-	-	-	=	-	-	-	-	-	-

Name of the corporate debtor: Ashtavinayak Auto Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

## List of unsecured financial creditors

Sl. No.	Name ofcreditor	Details of claimre	eceived	Details of clain	n admitted			Amount of contingent	Amount of a ny mutual	Amount of claim	Amount of claim	Remarks, if any
		Date ofreceipt	Amountclaimed	Amount ofclaim admitted	Nature of claim	Amount covered by guarante e	% share intotal amount of claims admitted	claim	dues, that may be set off	rejected	under verificat ion	
1	Jan Kalyan Sahakari Bank Limited	26-11-2018	37,05,461	37,05,461	unsecured	-	5.16%	-	-		-	-
2	(substituted in place of ASREC India Limited (as a Corporate Guarantor of AVK Automall Private Limited)		7,55,76,000	6,80,76,000	unsecured		94.84%			75,00,000		On 30.07.2019, ASREC India Ltd. voted on the Resolution Plan and the same was approved with a requisite majority by the CoC members. The application for approval of the Resolution Plan was filed in NCLT on 05.08.2019. Later, on 31.12.2020, ASREC India Limited assigned the debt in favour of Kalptaru Fincap Limited, vide Assignment Agreement dated 31.12.2020 and by virtue of which Kalptaru Fincap Limited was substituted in place of ASREC India Ltd.
	Total	-	7,92,81,461	7,17,81,461	-	-	100%	-	-	75,00,000	-	-

Name of the corporate debtor: Ashtavinayak Auto Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

## List of operational creditors (Workmen)

(Amount in ₹)

	Name of authorised	Name of workman		of claim eived		Details of claim a	dmitted		Amount of contingent		Amount of claim	Amount of claim under	<i>′</i>
	representative, if any			claimed	of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	of	% share in total amount of claims admitted		mutual dues, that may be set off	3	verification	
-	-	-	-		-	-		-	_		-	-	-
-	-	-	-	-	_	-	-	-	-	-	_	-	-
-	-	-	-	-	-	-	-	_	-	_	-	-	-

No claim received

Name of the corporate debtor: Ashtavinayak Auto Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

## **List of operational creditors (Employees)**

(Amount in ₹)

	Name of authorised	Name of employee		of claim eived	]	Details of claim ad		Amount of contingent			Amount of claim under		
	representative, if any	1		Amount claimed	ount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	of claim	% share	claim		rejected	verification	
ŀ	-	_	_	-	_	-	_	_	-	_	_	-	
F	-	-	-		-	-	-	_	-	_	-	-	-
E	-	-	_		_	-	_	_	_		_	-	-

No claim received

# Name of the corporate debtor: Ashtavinayak Auto Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

## List of operational creditors (Government Dues)

Sl. No.		Details Claims		Details of clai	mreceived	Details of claim admitted							Amountof any mutual	f Amount of claim under	Remarks,if any
		partment	Government	Date of receipt	Amountclaimed	Amount of admitted	claim		covered by	removed?		0	dues, that may be set off	verification	,
1.	State	e Tax dept \	VAT	30-11-2018	3,37,53,781	3,37,53,781		Unsecured	Nil	N.A.		-	-	-	-
	Total				3,37,53,781	3,37,53,781							-	-	-

Name of the corporate debtor: Ashtavinayak Auto Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

## List of operational creditors (other than Workmen, Employees and Government Dues)

$\mathbf{S}$	l <b>.</b>	Name ofcreditor	Details of claimrece	eived		Details of claim admitted							Amount of	Amount of	Amount of	Remarks,
N	0.											of	any	claimrejected		if any
			Date of receipt	Amountclaimed	Amount of	f claim	Natureof	Amount	Whether	Amount	% share	contingent			verification	
					admitted	mitted claim covered lien / covered		covered	in total	claim dues, that						
						by lien or attachmen				by	amount of		maybe set			
								attachme	t	guarant	claims		off			
								ntpending		ee	admitted					
								disposal	(Yes/No)							
1.		Beli Sharma & Co.	30-11-2018	1,25,400	1,25,400		unsecured	-	N.A.	_		_		-	-	-
		Total	-	1,25,400	1,25,400		_	-	-				_	-	-	_

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## List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl.	Name of	Category of	Details	of claim		De	Details of claim admitted A					Amount			Remarks,
No	stakeholder	stakeholders (	rec	eived							contingent	of any	claim	claim under	if any
		preference	Date	Amount	Amount	Nature	Amount	Whether	Amount	% share	claim	mutual	rejected	verification	
		shareholders /	of	claimed	of claim	of	covered by	lien /	covered	in total		dues,			
		equity	receipt		admitte	claim	lien or	attachment	by	amount		that			
		shareholders /	_		d		attachment	removed?	guarantee	of claims		may be			
		partners					pending	(Yes/No)		admitted		set off			
		/ others)					disposal								
-	1														
		-		-			-			-	-		_		
-	-	-		-			-	-	_	_	-		-	-	-
-	-	-	-	-		-	-	-		-		-	-	-	-